

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.29/ 2017	-	For settlement	241/ 242	Mr. Abhijit Dutta Vs Digglite Marketing Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. LAKSHMI MENON
9880073412

Petitioner

Lakshmi
KAR/1036/14

2. N.K. DILIP

M.G. NANJAPPA

VIVEK. B. S.

TATVA
LEGAL

Respondents

Vivek. B.S.

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present.
Objections not filed. Time extended finally. Post it on 16.02.2018.

[Signature]
Member (T)

[Signature]
Member (J)